

## Annexure-IV

Name of the corporate debtor: Raghupati Construction Private Limited; Date of commencement of CIRP: 19/10/2023; List of Creditors as on: 30/04/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Avargreen Organic Foods Private Limited	11-11-2023	₹ 1,06,75,000.00	₹ 1,00,00,000.00	Unsecured Financial Creditor	NA	NA	No	43.67%	-	-	-	₹ 6,75,000.00	The interest amount computed by Financial Creditor is under verification, the RP has asked for clarification for the amount as to how it has been calculated
2	Rajat Singh Deep Bhatia	06-04-2024	₹ 8,86,25,197.00	₹ 0.00	Unsecured Financial Creditor	NA	NA	No	0.00%	-	-	-	₹ 8,86,25,197.00	The RP vide an email requested the claimant to submit supporting documents for substantiating their claim. Therefore, on account of pending information from the claimant, the RP has kept the claim amount under verification
		Total	₹ 9,93,00,197.00	₹ 1,00,00,000.00					43.67%				₹ 8,93,00,197.00	